

(c) whether Government has taken any immediate steps to revive infrastructure industry of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) The Index of six core infrastructure industries covers Crude Oil, Petroleum Refinery, Cement, Steel, Electricity and Coal. The core infrastructure industries registered a higher growth of 5.3 percent during 2009-10 (April-Feb) compared to 2.9 percent registered during the corresponding period of the previous year. Sector-wise performance is given below:

Sector-wise performance of six core Infrastructure industries

(growth in percent)

| Sector | wt(%) | 2008-09 | 2008-09 (Apr-Feb) | 2009-10 (Apr-Feb) |
|-----------------------------|-------|---------|----------------------|----------------------|
| Crude Oil | 4.17 | -1.8 | -1.7 | 0.3 |
| Petroleum Refinery Products | 2.00 | 3.0 | 3.0 | -0.4 |
| Coal | 3.22 | 8.0 | 8.2 | 8.0 |
| Electricity | 10.17 | 2.7 | 2.4 | 6.4 |
| Cement | 1.99 | 7.2 | 6.9 | 10.6 |
| Finished steel | 5.13 | 1.6 | 1.9 | 4.5 |
| Overall | 26.68 | 3.0 | 2.9 | 5.3 |

National manufacturing investment zones

†3536. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that there is a proposal to set up 'National Manufacturing Investment Zone' under industrial policy for increasing production in manufacturing sector in the country;

(b) if so, the outlines of the proposal;

†Original notice of the question was received in Hindi.

(c) the number of phases under consideration for implementing this proposal; and

(d) the number of zones to be established under each phase and the amount of contribution of that sector in GDP following implementation of each phase?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) A discussion paper on a National Manufacturing Policy has been put on the website to elicit views from stakeholders and enable Government to take an informed decision. The concept of National Manufacturing & Investment Zones is a part of the discussion paper. The concept is at a very initial stage of discussion.

FTAs with Non-SAARC countries

3537. SHRI S.S. AHLUWALIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the salient features of the Free Trade Agreements (FTAs) signed year-wise since 2000-01 with non-SAARC countries indicating revisions carried out, if any, therein over the periods;

(b) the year-wise details of balance of trade (BoT) position with each of these FTA partner countries;

(c) whether Government has been negotiating further revisions/amendment to existing FTAs and also entering into new FTAs with other countries;

(d) if so, the details thereof indicating the genesis of each negotiation, current status and expected time of finalization; and

(e) the current bilateral trade volume with these countries indicating items of export-import, respectively?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Following Free Trade Agreements (FTAs) have been signed since 2000-01 with non-SAARC countries: